

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No..... of 199

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><u>19.7.84</u></p> <p>None for the applicant. Sh. Manu Bhaktan, counsel for respondent.</p>	<p>In the light of the order dated 6.7.84, the matter has become defunct and the same is disposed of accordingly.</p> <p>(O. P. Sharma) Administrative Member</p> <p><i>[Signature]</i> (D. L. Mehta) Vice-Chairman</p> <p>Atm and do the afft. of up and as and and</p>